

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5893
ANSWERED ON:29.04.2015
PENDING CASES IN NCM
Anwar Shri Tariq

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there is a huge pendency of cases in the National Commission for Minorities (NCM);
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken/proposed to be taken by the Government in this regard

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a)&(b): No , Madam, The details of petitions received in the National Commission for Minorities (NCM) and updated status of pending cases for the last three years is given below:-

Year	No of petitions received	No of cases disposed called	No of cases Report process	Pending Under	Total
2012-13	2127	1837	67	223	290
2013-14	2637	2151	215	271	486
2014-15	1995	1742	230	23	253

(c) The National Commission for Minorities (NCM) functions as per the provisions of NCM Act, 1992. The Commission takes up the matters with the concerned authorities and as per the merit of the case, hearings are also held. Besides, Members and Senior Officers visit the States to expedite the reply from the authorities in order to dispose off the cases.